

ITEM NO.28

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 5166/2023

EXECUTIVE ENGINEER

Petitioner(s)

VERSUS

FREGRENANDO ALEX NUNES & ORS.

Respondent(s)

WITH

SLP(C) No. 14678/2023 (IX)

(IA No.115806/2023-CONDONATION OF DELAY IN FILING and IA
No.115807/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 30-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Manisha Gupta, Adv.
Mr. Salvador Santosh Rebello, AOR

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Ms. Pooja Tripathi, Adv.
Ms. Harshita Sharma, Adv.

For Respondent(s)

Ms. Manisha Gupta, Adv.
Mr. Salvador Santosh Rebello, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.5166/2023

Respondent Nos.1 and 2 have already filed counter
affidavit.

contd...

Service is complete on respondent No.3 but none has entered appearance.

SLP(C) No. 14678/2023

Service is complete on respondent Nos.1 and 2 but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar